

**STANDING INSTRUCTIONS – PARTIAL MODIFICATIONS**

The following partial modifications are made in the Standing Instructions in the Principal Seat at Madras with effect from 08-11-2021:

**Principal Seat at Madras**

The urgent matters pertaining to the Hon'ble Division Bench presided over by Hon'ble Mr. Justice T. Raja be placed before the Hon'ble Division Bench presided over by Hon'ble Mr. Justice P.N. Prakash and Vice Versa.

/BY ORDER OF THE HON'BLE THE CHIEF JUSTICE/

High Court, Madras

Dated: 06-11-2021

Registrar (Judl.)